

# ORISSA HIGH COURT

FILING REPORT AS ON :05/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011042/2022	SAROJ SAHOO VS STATE OF ODISHA	SALAUDDIN KHAN VS S.K.SAHOO	KAMAKHYANAGAR /280 /2022 ADDL.SESIONS JUDGE,KAMAKHYANAGAR(Dhenkanal) Spl/0000048/2022
2	CRLREV/0000521/2022	AMARNATH GANTAYAT@OM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /152 /2022 2ND A.D.J.,BERHAMPUR(Ganjam) J.R/0000025/2022
3	MATA/0000229/2022	BALAKRUSHNA SAHU VS SUKANTI SAHU	SWARUP KUMAR PATTANAIAK VS	// () //
4	WA/0001467/2022	STATE OF ODISHA VS GANESH CHANDRA PRADHAN	MANOJ KUMAR KHUNTIA VS	// () //
5	WA/0001468/2022	STATE OF ODISHA VS MANORANJAN MAHAPATRA	TARUN PATNAIK VS	// () //
6	WPC(OAC)/0003102/2000	RAMA CHANDRA SWAIN VS STATE OF ODISHA AND OTHERS	M/S M.R. MOHANTY, L.K. MOHANTY, M.R. DAS, S.K. SWAIN VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :05/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	265/2022 MATA/229/2022	BALAKRUSHNA SAHU-MP	SWARUP KUMAR PATTANAİK
2	266/2022 MATA/229/2022	BALAKRUSHNA SAHU-MP	SWARUP KUMAR PATTANAİK
3	279/2022 CONTC/6732/2022	JANMEJAYA KUMAR-MP	
4	3500/2022 WA/1467/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA
5	3501/2022 WA/1467/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA
6	3502/2022 WA/1467/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA
7	3503/2022 WA/1468/2022	STATE OF ODISHA-MP	TARUN PATNAİK
8	3504/2022 WA/1468/2022	STATE OF ODISHA-MP	TARUN PATNAİK
9	3505/2022 WA/1468/2022	STATE OF ODISHA-MP	TARUN PATNAİK
10	15178/2022 WP(C)/3163/2006	BASANTA KU PANDA-MP	M/S.BASUDEV PUJARI